

**COURT NO. 19**  
**THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO**  
**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA**

**To be Heard on Friday The 26th day of April 2024(AT 4:00 PM - PROCEEDINGS THROUGH HYBRID MODE)**

**(SUPPLEMENTARY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR PRONOUNCEMENT OF ORDERS</u></b>					
1	WP/30287/2023 IA 1/2023-Suspension Petition	MALAPOLU VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	KOLUSU SOUNDARYA	ADDL ADVOCATE GENERAL (AP)	KRISHNA

**COURT NO. 17**  
**THE HONOURABLE SRI JUSTICE G.NARENDAR**  
**THE HONOURABLE SRI JUSTICE HARINATH.N**

**To be Heard on Friday The 26th day of April 2024(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)**

**(SUPPLEMENTARY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>INTERLOCUTORY(REVIEW PETITIONS)</u></b>					
1	IA/1/2023 Review Petition WA/221/2020	MARRAPU SANKARA RAO Vs	K A NARASIMHAM	VADAPALLI RAMESH PRAKASH BUDDARAPU S SIVA KUMARI	VISAKHAPATNAM
2	IA/1/2023-Review Petition WA/281/2020	MARRAPU SANKARA RAO Vs	P S P SURESH KUMAR	VADAPALLI RAMESH PRAKASH BUDDARAPU N HARINATH	VISAKHAPATNAM

**COURT NO. 25**  
**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA**

**To be Heard on Friday The 26th day of April 2024(AT 2:00 PM - THROUGH HYBRID MODE)**

**(SUPPLEMENTARY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR PRONOUNCEMENT OF ORDERS</u></b>					
1	CRP/353/2019	KAPALA ANJANEYULU Vs K MANIKYAM	ANUP KOUSHIK KARAVADI	MEKALA RAMA MURTHY	PRAKASAM
2	CRP/357/2019 IA 1/2019 L R Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition	NIRANJAN RAO (DIED) Vs BORRA ALIVELU MANGAMMA	V S R ANJANEYALU	SAI GANGADHAR CHAMARTY rr1,2 app rr3to5 not necessary vide ct	KRISHNA
3	CRP/1147/2021 IA 1/2021-Stay Petition	UPPARI VENKATARARNUDU Vs UPPARI NARAYANA	G SRAVAN KUMAR	U RAMANJANEYULU RR1TO3-APP	KURNOOL

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM**

**To be Heard on Friday The 26th day of April 2024( AFTER COMPLETION OF DIVISION BENCH WORK -  
 PROCEEDINGS THROUGH HYBRID MODE )**

**(SUPPLEMENTARY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>SPECIALLY IDENTIFIED CASES</u></b>					
1	MACMA/526/2006	PENUMALLU NAGALAKSHMI AND 4 OTHERS Vs KAKA VEERRAJU AND ANOTHER	N V ANANTHA KRISHNA	VINOD KUMAR TARLADA (SC FOR APSRTC) R1-DISD. FOR DEFAULT VIDE C.O. DATED 22.04.2016. R2-APP. BY M/S VINOD KUMAR TARLADA (SC FOR APSRTC). APPELLANT NOTICES ISSUED, AS PER C.O. DATED 15.02.2024. APPELLANT1-NOTICE SENT NOT YET RETURNED. APPELLANT2 & 3-MINORS REP. BY APPELLANT1 VIDE C.T. APPELLANT4 & 5- UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE DIED")	EAST GODAVARI

**COURT NO. 30**  
**THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY**

**To be Heard on Friday The 26th day of April 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)**

**(SUPPLEMENTARY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (PD CASES)</u></b>					
1	CRP/7321/2018 IA 1/2018-Stay Petition	BAYYA RAMA MOHAN RAO Vs GUDAVALLI VENKATESWARA RAO	N SRINIVAS	SIREESHA RANI V R3 R4 R6 R7 R8 R9 R10 R11 UNSERVED,rr1,2,5- App by m/s.Vallabhaneni Sireesha Rani (adv),rr4,6to8,10,11- returned unserved rr4,10- Addressee deceased,rr6,7,8,11- Addressee left,r9-served (as per track report)filed vide USR.NO.9444 of 2019, r3- Died vide c.t.	KRISHNA